POST-OFFER PUBLIC ANNOUNCEMENT TO THE PUBLIC SHAREHOLDERS OF

PH TRADING LIMITED

Corporate Identification Number: L51109WB1982PLC035011; Registered Office: B Block, 113, 10th Floor, Park Street, Kolkata – 700016, West Bengal, India: Contact Details: +033 – 22299697 / 22299538 / 40675050 / 22268993; Website: https://phtradinglimited.com/; Email Address: himatsingka@hotmail.com;

Open Offer for acquisition of up to 1,23,340 (One Lakhs Twenty-Three Thousand Three Hundred and Forty) Equity Shares, representing 25.70% (Twenty-Five Point Seven Zero Percent) of the Voting Share Capital of PH Trading Limited ('PHTRADING' or 'Target Company'), at an offer price of Rs.75.00/- (Rupees Seventy-Five Only) ('Offer Price'), made by Santan Investment Advisory LLP ('Acquirer 1'), Mr. Mallinath Madineni ('Acquirer 2'), and Mrs. Prathima Mallinath Madineni ('Acquirer 3'), in accordance with the provisions of Regulations 3 (1) and 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, and subsequent amendments thereto ('SEBI (SAST) Regulations') ('Offer').

This Post-Offer Public Announcement is being issued by Bonanza Portfolio Limited, the Manager to the Offer ('Manager'), on behalf of the Acquirers, in connection with the Offer made by the Acquirers to the Public Shareholders of the Target Company, pursuant to and in compliance with the provisions of Regulation 18 (12) and other applicable provisions under the SEBI (SAST) Regulations ('PoPA'). This PoPA should be read in continuation of, and in conjunction with the: (a) Public Announcement dated Friday, January 06, 2023 (PA), (b) Detailed Public Statement dated Thursday, January 12, 2023, published on Friday, January 13, 2023, in the newspapers, namely being, Financial Express (English daily) (All Editions), Jansatta (Hindi daily) (All Editions), Mumbai Lakshadweep (Marathi Daily) (Mumbai Edition), and Duranta Barata (Bengali daily) (Kolkata Edition) ('Newspapers') ('DPS'), (c) Letter of Offer dated Friday, April 07, 2023, along with form of Acceptance cum Acknowledgement (Letter of Offer or LOF), and (d) Pre-Offer Advertisement cum Corrigendum to the Detailed Public Statement dated Tuesday, April 18, 2023, published in the Newspapers on Wednesday, April 19, 2023. This PoPA is being published in the same aforesaid Newspapers.

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1.	Name of the Target Company	PH Trading Limited				
2.	Name of the Acquirers and PACs	Santan Investment Advisory LLP (Acquirer 1), Mr. Mallinath Madineni (Acquirer 2), and Mrs. Prathima Mallinath Madineni (Acquirer 3). There is no person acting in concert with the Acquirers for this Offer.				
3.	Name of Manager to the Offer	Bonanza Portfolio Limited				
4.	Name of Registrar to the Offer	Purva Sharegistry (India) Private Limited				
5.	Offer Details					
5.1	Date of Opening of the Offer	Thursday, April 20, 202	3			
5.2	Date of Closing of the Offer	Thursday, May 04, 2023				
6.	Date of Payment of Consideration	Friday, May 19, 2023				
7.	Details of the Acquisition					
	Particulars	Proposed in the O (Assuming full accept		ı	Actuals	
7.1	Offer Price	Rs.75.	00/-	Rs.75.00/-		
7.2	Aggregate number of Equity Shares tendered	1,23,340		0		
7.3	Aggregate number of Equity Shares accepted	1,23,340		0		
7.4	Size of the Open Offer(Number of Equity Shares multiplied by Offer Price per Equity Share)	Rs. 92,50,500/-		0		
7.5	Shareholding of the Acquirers before the Share	re Purchase Agreement/ Public Announcement				
a)	Number of Equity Shares	41,710		41,710		
b)	% of fully diluted Equity Share capital	8.69%		8.69%		
7.6	Equity Shares acquired by way of Share Purch	/ Shares acquired by way of Share Purchase Agreement				
a)	Number of Equity Shares	3,14,950		3,14,950		
b)	% of fully diluted Equity Share capital	65.61%		65.61%		
7.7	Equity Shares acquired by way of Offer					
a)	Number of Equity Shares	1,23,340		Nil		
b)	% of fully diluted Equity Share capital	25.70%		0 %		
7.8	Equity Shares acquired after the Detailed Public	ic Statement				
a)	Number of Equity Shares acquired	Nil		Nil		
b)	Price of the Equity Shares acquired	Nil		Nil		
c)	% of Equity Shares acquired	Nil		Ni		
7.9	Post-Offer shareholding of the Acquirers	+				
a)	Number of Equity Shares	4,80,000		3,56,660		
b)	% of fully diluted Equity Share capital	100%		74.30%		
7.10						
	Particulars	Pre-Offer	Post-Offer	Pre-Offer	Post-Offer	
a)	Number of Equity Shares	1,23,340	Nil	1,23,340	1,23,340	
b)	% of fully diluted Equity Share capital	25.70%	0.00%	25.70%	25.70%	
8.	The Acquirers accept full responsibility for the information	ation contained in this PoP	A and for their obligation	ns specified under SE	BI (SAST) Regulations	

- The Acquirers will consummate the Share Purchase Agreement transaction in accordance with the provisions of Regulations 22 (1), and 22 (3) read
- with 17 of the SEBI (SAST) Regulations and will make an application for reclassification of themselves as the promoters of the Target Company in accordance with the provisions of Regulation 31A (10) of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, including subsequent amendments thereto ('SEBI (LODR) Regulations')
- A copy of this PoPA will be accessible on the websites of Securities and Exchange Board of India at www.sebi.gov.in. BSE at www.bseindia.com and the registered office of the Target Company.
- The capitalized terms used in this PoPA shall have the meaning assigned to them in the LoF, unless otherwise specified.

ISSUED BY MANAGER TO THE OFFER



Bonanza House, Plot No. M-2, Cama Industrial Estate, Walbhat Road, Behind The Hub, Goregaon East,

Mumbai - 400 063, Maharashtra, India

BONANZA PORTFOLI LIMITED

Contact Number: +91-22-62735500/ 68363700 Email Address: swati.agrawal@bonanzaonline.com Contact Person: Ms. Swati Agrawal

SEBI Registration Number: INM000012306

Validity: Permanent

ı	for Santan Investment Adv	visory LLP		
l	Sd/-	Sd/-	Sd/-	Sd/-
l	Mallinath Madinen	Prathima Mallinath Madineni	(Mallinath Madineni)	(Prathima Mallinath Madineni)
١	(Partner)	(Partner)		

Date: Thursday, May 11, 2023

Place: Mumbai